

LOK SABHA
STARRED QUESTION NO. *201
TO BE ANSWERED ON 15.03.2023

WELFARE SCHEMES FOR HANDLOOM WEAVERS

*201. SHRI CHANDRA PRAKASH JOSHI:
SHRI RODMAL NAGAR:

Will the Minister of TEXTILES वस्त्र मंत्री
be pleased to state :

- (a) the details of various welfare schemes being implemented for the welfare of handloom weavers;
- (b) the present status of the Ministry of Textiles in terms of profit/loss in the country;
- (c) the detailed data of the Cotton Textiles Export Promotion Council during the last three years;
- (d) the total number of textile mills in the country along with the district-wise details of textile mills in Rajasthan and Madhya Pradesh; and
- (e) the details of various schemes being formulated by the Government keeping in mind the future of textile traders and weavers and their insecure and unequal pay?

उत्तर
ANSWER
वस्त्र मंत्री (श्री पीयूष गोयल)
MINISTER OF TEXTILES
(SHRI PIYUSH GOYAL)

(a) to (e):- A statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (e) of the Lok Sabha Starred Question No. *201 for answer on 15.03.2023.

(a): The Handloom schemes being implemented for the welfare of Handloom Weavers under National Handloom Development Programme are as under:

- i. Universal and affordable social security in case of natural/ accidental death and total/ partial disability.
 - Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY): Renewable life insurance cover for death due to any reason for one-year, in the age group of 18-50 years
 - Pradhan Mantri Suraksha Bima Yojana (PMSBY): Renewable accidental insurance cover on death or disability for one-year, in the age group of 18-70 years.
 - Converged Mahatma Gandhi Bunkar Bima Yojana (MGBBY): Renewable life and accidental insurance cover on death or disability for a closed group of handloom workers in the age group of 51-59 years, who were already enrolled under the MGBBY on 31.05.2017
- ii. Need based financial assistance to awardee handloom workers' in indigent circumstances.
 - Financial assistance of Rs.8,000/- per month is provided to handloom Awardees above 60 years of age, in indigent circumstances having annual income below Rs.1.00 lakh.
- iii. Scholarship to children of handloom workers
 - Scholarship upto Rs.2.00 lakh per annum provided to handloom worker's child (upto 2 children) for study in Diploma/Under Graduate/Post Graduate courses of recognized Textiles Institutions.
- iv. Further, working capital support to handloom workers provided under concessional credit/weaver mudra.
 - Margin money assistance to individual handloom weavers @20% of loan amount, subject to maximum of Rs.25,000 and Handloom organizations @20% of loan amount, subject to maximum of Rs.20.00 lakh (margin money @ Rs.2.00 lakh for every 100 weavers/workers)
 - For Handloom organization, loans at concessional interest rate of 6% for a period of 3 years, subject to interest subvention capped upto 7%. Also Credit Guarantee Fee for Handloom organizations for a period of 3 years

For timely disbursal of financial assistance by participating banks, a centralized on-line claim disbursement system "Handloom weaver MUDRA portal" has been developed in association with Punjab National Bank (PNB).

(b): No such information is maintained.

(c): The detailed data of the Cotton Textiles Export Promotion Council during the last three years in respect of total exports in cotton textiles is as under:

Year	Cotton Textiles Exports (In MN US \$)
2019-2020	17,351.29
2020-2021	16,368.61
2021-2022	23,992.01

(d): Data of textiles mills, including state and district wise details are not maintained.

(e): Government is implementing various schemes/programmes on pan India basis for overall development of textile sector including textile traders and weavers viz. Production Linked Incentive (PLI) Scheme for Textiles, Pradhan Mantri Mega Integrated Textile Region and Apparel Parks (PM-MITRA), National Technical Textile Mission (NTTM), Silk Samagra, Amended Technology Upgradation Fund Scheme (ATUFS), SAMARTH-Scheme for Capacity Building in Textiles Sector, Integrated Processing Development Scheme, Scheme for Integrated Textile Parks, Scheme for Development of Jute Sector, Integrated Wool Development Programme, Power Tex, Textile Cluster Development Scheme, National Handloom Development Programme, Raw Material Supply Scheme, National Handicraft Development Programme, Comprehensive Handicrafts Cluster Development Scheme etc.

The Ministry of Textiles, Government of India is implementing various schemes, which include National Handloom Development Programme and Raw Material Supply Scheme for holistic development and promotion of handlooms and welfare of handloom weavers/workers across the country. Under these schemes, financial assistance is provided for various interventions like raw materials such as yarns, dyes, chemicals etc., upgraded looms & accessories, infrastructure development, design & product development, marketing of handloom products in domestic/overseas markets, weaver mudra loans, social security through insurance, support to awardee weavers in indigent circumstances and scholarship to weavers/workers' children etc. The schemes of Ministry of Textiles, along with these schemes have been formulated and are revised and improved from time to time.
